

(b) whether it is a fact that Delhi has been ranked as the third grubbier city in the world in a recent study conducted by the World Health Organisation on urban air pollution; and

(c) if so, what action has been taken or is proposed to be taken by Government to control the air pollution?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) Yes, Sir.

(b) No such conclusive finding has been brought to the attention of the Government. However, according to a WHO study on urban air pollution, the suspended particulate matter (air-borne dust) in Delhi is considerably high in certain parts on account of natural conditions and industrial activities.

(c) The action being taken include the following:

- (i) The industries are persuaded to install pollution control equipment and legal actions are taken against the erring units;
- (ii) Incentives are provided for installation of pollution control equipment and shifting of polluting units from the congested areas;
- (iii) Under the industrial licensing system, for site selection and issue of licences, a procedure has been established for environmental evaluation of industries which are polluting in nature.
- (iv) Steps are also being taken to maintain adequate tree cover for acting as a protective barrier against the air-borne dust.

Promotion of Computer manufacture in the country

'75. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that only a five months back certain conces-

sions like reduction in excise and import duties were announced by Government to encourage computer manufacture and their progressive assembly in the country;

(b) whether it is also a fact that as per the recent Government notification "not only excise duty was to be charged on peripherals which were imported but also 20 per cent would be charged on technical services by computer manufacturers with retrospective effect;

(c) if so, what are the details thereof; and

(d) the steps proposed to be taken by Government to promote computer manufacturing in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) and (d) Following the Revised Computer Policy announced by Government on November 19, 1974, Customs Duty concessions have been announced for imported components/parts required for the manufacture of computer and computer peripherals. The Revised Policy also provides for removal of capacity constraints to make the units more viable and for further liberalisation of import of technology.

(b) and (c) No such information has come to our knowledge.

Linking up of Science and Technology for effective implementation of the Seventh Plan

76. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state;

(a) whether Government propose to effect some structural changes to link-up science and technology for effective implementation of the Seventh Plan;

(to) if so, what are the details of the proposal; and

(c) whether all State Governments have been asked by the Planning Commission to set up independent department of science and technology?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) and (b) As indicated in the Approach to the Seventh Five Year Plan (1985-90) maximum effect would be made to ensure that Science and Technology appear as an essential and integral part of all major socio-economic activities. Towards this, structural changes will be brought about so that the S&T component gets appropriately reflected in the Plans of all Central Ministries/Departments as also of the State Governments. Linkages between research in production and service sectors, educational institutions and national laboratories, decision making bodies and users are proposed to be established. Several mechanisms are being evolved to cover technology forecasting, technology assessment, absorption and adaptation to imported technology, mechanisms to facilitate technology diffusion, growth and greater utilisation of design, engineering and consultancy organisations etc.

(c) All the State Governments and UTs. have been requested by the Planning Commission to set up Science and Technology Councils/Departments.

Tourist Literature in India

77. SHRI SHRIKANT VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the "Hindustan Times" of September 12, 1984 under the caption 'India's tourist literature poor, say U.K. writers; and

(b) if so, what measures Government propose to take to bring out improved tourist literature in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) The literature produced by the Department in the form of folders/brochures/posters is comparable to international standards. Such literature produced on India has in the past won a large number of national and international awards for excellence in printing and designing. Improving the quality of tourist literature and keeping them updated is a continuous exercise which is being undertaken by the Department in consultation with the overseas offices media representatives, India Tourism Development Corporation and the Travel Trade.

Setting up of Hotels near Airports and Tourist resorts

78. SHRI R. SAMBASIVA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Indian Airlines and India Tourism Development Corporation have "decided recently to collaborate to set up hotels near airports and tourist resorts in the country; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) and (b) India Tourism Development Corporation and the Airline Allied Services Ltd. (a subsidiary Company of Indian Airlines) have a proposal to tie up a project for constructing a Hotel-cum-flight Kitchen at Madras Airport where ITDC will render technical consultancy and managerial services. This project is subject to receipt of Government approval to the formation of the subsidiary Company.

Guidelines to States for Streamlining Official Machinery

79. SHRI RAFTQUE ALAM: Will the PRIME MINISTER be pleased to state;

(a) whether the Central Government have recently sent a set of guide-